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Title : Demand to withdraw notification to conduct NEET-PG for admission to give justice to OBC students.

**\*SUSHRI S. JOTHIMANI (KARUR) :** Hon. Speaker Sir, Vanakkam. Union Government has planned to conduct NEET-PG for admission to the Post Graduate courses of Medicine in the country. A notification in this regard was issued on 1st November 2019 by the Government. Out of the 30,774 seats, 50 percent seats i.e. 15,387 seats will be filled by the Union Government through counseling. As per the reservation scheme 50 % should be provided for General category; 22.5 % for SC/ST and 27 % for OBC and Most Backward communities. But the Union Government in its Notification has stated that the OBC Reservation will be provided only in the Medical colleges under the Control of Union Government and there is no need for providing reservation to OBC students in PG medical seats meant for State-run medical colleges. Notifications also mentions that EWS sections of the upper castes should be provided 10 percent reservation in the total of 15387 PG medical seats. As a result, upper caste people will be getting 1538 seats and OBC/MBC with a 27 % reservation will be getting only 300 seats. This is gross injustice. Tamil Nadu has the maximum number of Medical colleges in the country. A medical aspirant named Anitha who could not clear NEET committed suicide. NEET had created turmoil in Tamil Nadu as it shattered the dreams of medical aspirants of Tamil Nadu. In this scenario, the recent Notification for NEET-PG is another injustice to OBC/MBC students of Tamil Nadu. I therefore request that the current Notification for conducting NEET-PG should be withdrawn

immediately by the Union Government and justice should be provided to the OBC/MBC students of Tamil Nadu. Thank you.

माननीय अध्यक्ष: जो माननीय सदस्य पढ़कर बोलना चाहते हैं, वे घर से पढ़कर आएं ।

श्री कुलदीप राय शर्मा को सुश्री एस. जोतिमणि द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है ।